

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011
(as on 01.01.2012)

1. Name of the officer NARENDRA KUMAR DUA
2. Service to which officer belongs I. C. L. S.
3. Present post held DEPUTY DIRECTOR
4. Present pay PB-3 (15600-39100) G.P. 6600
5. Office M/o Corporate Affairs (Headquarter), Shastri Bhawan, New Delhi

Property details: -

6. Description of the property
7. Precise location (full address)
8. Area of land in case of landed property
9. Nature of land (state whether residential/ agricultural etc.)
10. Extent of interest
11. If not in own name, state in whose name and relationship with Govt. servant.
12. Date of acquisition
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below)
14. Value of the property (See note below).
15. Particulars of sanction of prescribed authority, if any.
16. Total annual income from the property.
17. Any other details

NIL

Narendra
03/01/2012
(Signature)

Date: 3/1/2012
Place: New Delhi